

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
Company Appeal (AT)(Ins) No. 568 of 2019

IN THE MATTER OF:

Empress Place Owners Association

...Appellant

Versus

Chitra Srinivas & Anr.

...Respondents

Present

**For Appellant: Mr. Arjun Krishnan and Ms. Khushboo Mittal,
Advocates.**

For Respondent: Mr. Ishaan George, Advocate for R-1

With
Company Appeal (AT)(Ins) No. 569 of 2019

IN THE MATTER OF:

**Levantine Heights Apartment Allottees
Associations.**

...Appellant

Versus

Chitra Srinivas & Anr.

...Respondents

Present

**For Appellant: Mr. Arjun Krishnan and Ms. Khushboo Mittal,
Advocates.**

For Respondent:

ORDER

21.08.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 12th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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